

**Promotion Policy of Punjab National Bank**

6440. SHRI G. K. CHANDRAPPAN : Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether the management of the Punjab National Bank has terminated, unilaterally the promotion policy settlement which was formulated in 1973 regarding the promotion of clerks and special assistants as officer ;

(b) if so, the reasons for it and the details of the case ;

(c) whether the management declared a unilateral promotion policy rule through their Personnel Division Circular No. 232 dated 21st April, 1976 and arbitrarily enforced it under the course of " Emergency "

(d) if so, the facts thereof ; and

(e) whether Government now propose to take steps to revise it and arrive at a negotiated settlement with the representative trade union of the employees ?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) : (a) and (b). Punjab National Bank has reported that the Settlement dated 16th June, 1973, arrived at between the Bank and the All-India Punjab National Bank Employees' Federation regarding policy and procedure concerning promotion of clerks and Special Assistants as officers, etc., was effective from 1st April, 1973 for a period of three years and shall continue to be binding even thereafter until either party gives to the other two months' notice in writing of intention to terminate the Settlement. The Bank terminated the Settlement after giving due notice. The Bank has reported that the Settlement was terminated because of certain anomalies/ difficulties in its implementation. The Employees' Federation, has objected to the termination of the Settlement as illegal and has taken up the matter with the Central Industrial Relations Machinery.

(c) to (e). The revised promotion policy was evolved by the Bank offer getting it approved from the Board of Directors of the Bank. The revised policy, according to the Bank, is an improvement over the previous Settlements since it will give chance to a larger number of employees to compete for posts which may fall vacant from time to time and generally promote the efficient working of the bank.

The bank has reported that it has set up a Committee consisting of three representatives of the management and three repre-

sentatives of the Federation to discuss and review the promotion policy. The Committee has already held three meetings and is continuing by efforts to resolve the matter.

**Amount spent on renovation in various Units by I.T.D.C. Management**

6441. SHRI C. K. CHANDRAPPAN: SHRI S. G. MURUGAIYAN :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the total amount spent on renovation by the Management of India Tourism Development Corporation in its various units during the financial years from 1973-74 to 1975-76 with details of renovation works carried out in each unit, yearwise; and

(b) the total amount spent on the unfinished Revolving Tower Restaurant in Ashoka Hotel with details thereof ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK) : (a) A statement is laid on the Table of the House.

[Placed in Library. See No. LT 967/73]

(b) A sum of Rs. 10.28 lakhs has been spent on the unfinished Revolving Tower Restaurant in Ashoka Hotel, New Delhi as under:

	(Rs. in lakhs)
1. Building . . . . .	6.12
2. Revolving Mechanism . . . . .	2.20
3. A.C. Machinery . . . . .	0.46
4. High Speed Lifts . . . . .	1.50
	10.28
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**Unusual expenditure incurred by State Bank management in celebrating 59th Birthday of the former Prime Minister.**

6442. SHRI A. K. SAHA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state :

(a) whether Government are aware of unexpected and unusual expenditure incurred by State Bank management in celebrating 59th Birthday of Prime Minister, Smt. Indira Gandhi ;

(b) if so, the total amount of expenditure incurred all over India for the celebration;

(c) whether State Bank of Bankura, West Bengal spent Rs. 8,000/- on account of celebration of Mrs. Gandhi's birthday; and

(d) whether the Branch Managers of all State Bank Branches were instructed to open 59 Loan A/c to signify 59th birthday of Mrs. Gandhi?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). State Bank of India has reported that in response to the then Prime Minister's call to work harder and save more, it was decided by it to pay tribute to her on her birthday by undertaking a constructive programme during the week ended 19th November, 1976, throughout the State Bank Group. The programme included opening of savings accounts of children/students, granting loans to weaker sections of society, planting saplings, organising blood donation camps, display of boards reading 'Hamara Bank State Bank' on establishments financed by the Bank, opening of new offices, adoption of villages and slums. There were no other celebrations of the birthday and the expenditure, if any, incurred was incidental to the implementation of the programme indicated.

(c) No amount was spent in celebrating the birthday as such at the Bankura Branch of State Bank of India. However, it incurred an expenditure of Rs. 6,393.65 incidental to the programmes indicated above.

(d) State Bank of India has reported that Managers of all branches in the State Bank Group were instructed to open a minimum of 59 savings accounts of children/students and grant a minimum of 59 loans to members of weaker sections of the society during the week 13th to 19th November, 1976.

**Amount financed by Bankura Branch of State Bank to small and big borrowers**

6443. SHRI A. K. SAHA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Bankura Branch of State Bank financed small and big borrowers

to the tune of Rs. 10 lakhs as appeared in the press (Dainik Basumati, dated November 17, 1976); and

(b) whether the said Bankura branch instead of financing small borrowers and small farmers preferred to advance Rs. 1 lakh (Approx.) to one individual for production of 'ganja'?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). State Bank of India has reported that as at the end of September 1976, its Bankura Branch had advanced Rs. 11.13 lacs to the following categories of borrowers:

Nature of activity	No. of Accounts	Limits (Rs. in lacs)
1. DIR borrowers	210	1 36
2. Agricultural borrowers	402	3 85
3. Small Business borrowers	95	5 14
4. Small Scale industrial borrowers	80	0 78
TOTAL	787	11 13

Out of the above advances a sum of Rs. 40,000.00 was advanced to one individual for production of Ganja under the bank's scheme of Agricultural finance.

**Re-embursement of Medical Bill of General Manager S. B. I. Calcutta.**

6444. SHRI A. K. SAHA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Shri A.S.Puri, General Manager, State Bank of India, Calcutta got reimbursement of medical bill for Rs. 10,000 for beautification of his daughter's teeth;

(b) is cosmetic surgery a reimbursable item;